

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)**

LOK SABHA

**UNSTARRED QUESTION NO. 3807
TO BE ANSWERED ON 22.12.2015**

New Action Plans for Youth

3807. SHRI BHARATHI MOHAN R.K.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Ministry of Youth Affairs has taken any action plan to unleash the creative power and commitment of the new generation of youths;**
- (b) if so, the details thereof and the action taken by the Government thereon; and**
- (c) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)**

(a)& (b) Yes Madam. Youth represent the most dynamic segment of the population and are the future of the Nation. India is one of the youngest nations in the world. The Department of Youth Affairs has introduced National Youth Policy, 2014 (NYP-2014), with the holistic vision "To empower youth of the country to achieve their full potential, and through them enable India to find its rightful place in the community of nations".

In order to realise this Vision, the NYP-2014 identifies 5 clearly-defined OBJECTIVES which need to be pursued, the PRIORITY AREAS under each of the Objectives and the suggested Policy Interventions under each of these Priority Areas. The objectives and priority areas identified under the NYP-2014 are summarized below:

Sl.	Objectives	Priority Areas
1.	Create a productive workforce that can make a sustainable contribution to India's economic development	1. Education
		2. Employment and Skill development
		3. Entrepreneurship
2.	Develop a strong and healthy generation equipped to take on future challenges	4. Health and healthy lifestyle
		5. Sports
3.	Instil social values and promote community service to build national ownership	6. Promotion of social values
		7. Community engagement
4.	Facilitate participation and civic engagement at all levels of governance	8. Participation in politics and governance
		9. Youth engagement
5.	Support youth at risk and create equitable opportunity for all disadvantaged and marginalized youth	6. Inclusion
		7. Social justice

The implementation of the NYP-2014 is a collective endeavour, involving all concerned Ministries/ Departments of the Central Government, State Governments as well as non-Government stakeholders. Accordingly, all concerned stakeholders are taking steps for effective implementation of the provisions of the Policy. This is a continuing process.

(c) The Question does not arise.
